

[English]

Restructuring of Industrial Development Bank of India

870. SHRI VJAY KUMAR YADAV:
SHRI HARIN PATHAK:
SHRI SIVAJI PATNAIK:
DR. SUDHIR RAY:
SHRI SUDHIR GIRI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government Propose to restructure the Industrial Development Bank of India by splitting and privatising its direct finance operations as per the recommendations of the Narasimham Committee; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). In the report submitted by the Committee on the Financial System chaired by Shri M. Narasimham, a recommendation has been made for separating the promotional, apex and refinancing role of IDBI from its direct financing function. A final view on this, as also other recommendations contained in the report, is yet to be taken.

International Price Reimbursement Scheme

871. SHRI VJOY KUMAR YADAV: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government need crores of rupees every year to administer the international price reimbursement scheme (IPRS) for steel for the engineering industry and 100 per cent Export-oriented units (EOUs);

(b) if so, the total amount needed under

this scheme during the year 1990-91 and 1991-92; and

(c) how this expenditure is met by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c). The International Price Reimbursement Scheme for steel reimburses to exporters of engineering goods the difference between international and domestic price of steel raw material used in export production. Such reimbursements are essentially made from amount collected under the Engineering Goods Export Assistance Fund constituted from cess levied on saleable pig iron and steel produced by the main producers of steel, like Steel Authority of India Ltd., Tata Iron & Steel Company, India Iron & Steel Company. The total amount of reimbursement made during the year 1990-91 was Rs. 277 crores and during 1991-92 (April 91 - January, 1992) was Rs. 203 crores.

Resettlement of Ex-servicemen in Maharashtra

872. SHRI SHANKARRAO KALE: Will the Minister of DEFENCE be pleased to state:

(a) the number of ex-servicemen in each district of Maharashtra who are yet to be resettled;

(b) the steps taken or proposed to be taken for their resettlement; and

(c) the time by which all of them are likely to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) On the basis of the

"Live Registers" maintained by the zila Sainik Boards, the district-wise number of ex-servicemen in Maharashtra who were yet to be placed, as on 30th September 1991, is given in the statement attached.

(b) The Central government has provided reservation of 10% and 20% for Group 'C' and Group 'D' posts, respectively. The reservation for Group 'C'; and Group 'D'; posts in Central Public Sector Undertakings, including Nationalised Banks, is 14 1/2% and 24 1/2%, respectively. In addition, the State Government of Maharashtra and its PSUs have provided a reservation of 15% each in Groups 'C' and 'D' posts.

Apart from the reservation provided by the Central and State Governments, several self-employment Schemes are also in operation in Maharashtra, major among them being SEMFEX-I, SEMFEX-II and SEMFEX-III.

(c) Efforts to provide maximum employment opportunities and promote self-employment among ex-servicemen is a continuous process. The outcome also depends upon the inclinations of each individual ex-servicemen. In the Context, it is not possible to conceive of a time frame within which all ex-servicemen looking of placements/help shall be rehabilitated.

STATEMENT

Number of Ex-Servicemen on Live Register of Zila Sainik Boards in Maharashtra (as on 30.9.1991)

<i>Sl.No.</i>	<i>Name of Zila Sainik Board</i>	<i>No. on Live Register</i>
1.	Akola	405
2.	Amravati	482
3.	Ahmednagar	789
4.	Aurangabad	691*
5.	Buldhana	1240
6.	Bombay	1497
7.	Beed	NA
8.	Chandrapur	NA
9.	Dhule	168
10.	Jalgaon	296
11.	Jalna	239@
12.	Kohlapur	1544

<i>Sl.No.</i>	<i>Name of Zila Sainik Board</i>	<i>No. on Live Register</i>
13.	Latur	637
14.	Nagpur	324
15.	Nasik	556
16.	Osmanabad	363
17.	Pune	464
18.	Ratnagiri	833
19.	Raigad	369
20.	Sangli	947*
21.	Sholapur	1135
22.	Stara	3027
23.	Sindhudurg	466
24.	Thane	203
25.	Yeotmal (Yavatmal)	175

*These figures pertain to June 91

@ These figures pertain to March 91

**Expansion of K.K. Range in
Ahmednagar District**

873. SHRI SHANKARRAO KALE: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to expand the K.K. Range in Ahmednagar district of Maharashtra in near future;

(b) if so, how many acres of agricultural land are likely to be utilised for this purpose;

(c) the number of persons likely to be affected by this expansion;

(d) whether the Government propose to provide compensation to the affected persons; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) The Army has pro-